

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:738
ANSWERED ON:25.02.2011
WORLD HERITAGE SITES,TEMPLES AND MONUMENTS
Singh Shri Pashupati Nath

Will the Minister of TOURISM be pleased to state:

- (a) the details of Centrally protected world heritage sites, temples and monuments in the country, State-wise including Jharkhand;
- (b) the funds sanctioned, released and utilized by the State Governments during each of the last three years and the current year so far;
- (c) the number of tourists visited these sites and the revenue earned therefrom during the said period; and
- (d) the steps taken by the Government for the beautification, maintenance and promotion of these sites as tourist spots?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a): The State-wise list of Centrally Protected World Heritage Sites, temples and monuments is at Annexure. There is no Centrally Protected World Heritage Site in Jharkhand.

(b): The expenditure incurred during 2007-08 to 2009-10 for conservation of monuments including temples/world heritage sites under Archaeological Survey of India (ASI) are given below:

Year Expenditure
(Rs.in Lakhs)

2007-08	12886.19
2008-09	13498.60
2009-10	15300.43

(c): Number of tourists who visited world heritage sites and the revenue earned from them during 2007 to 2010 are given below:

Year No. of Tourists Revenue Earned
Indian Foreigner (Rs.in Crores)

2007	12407515	2091906	64.71
2008	15062661	2071129	66.84
2009	14284373	1743261	57.93
2010	17463970	2030639	71.22

(d): Conservation work of the monuments is a continuous process. The conservation work at the centrally protected monuments is taken up depending upon the availability of resources and their need. Tourist amenities, such as toilets, signage, drinking water facilities, etc. have also been provided at all the World Heritage Monuments to attract more tourists